

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/18378/2026 BLAPL/6392/2026	ALEX RAJ PANI VS STATE OF ODISHA	ATUL TRIPATHY VS	MARKAT NAGAR /182 /2026 J.M.F.C,CUTTACK(Cuttack) GR/0000654/2026
2	D-BLAPL/18379/2026 BLAPL/6393/2026	SURAJ KUMAR MOHANTY VS STATE OF ODISHA	MAHES DAS VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M CT/0001358/2025
3	D-BLAPL/18383/2026 BLAPL/6394/2026	SRIKANT GOUDA @ SRIKANTA GOUDA VS STATE OF ODISHA	MITU KUMAR BISWAL VS	/ /0 SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/000008/2026
4	D-BLAPL/18386/2026 BLAPL/6395/2026	BALARAM HANTAL VS STATE OF ODISHA	MANGU NANDY VS	KALIMELA /39 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000027/2024
5	D-BLAPL/18741/2026 BLAPL/6396/2026	ASHIM KUMAR DAS VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	/ /0 2ND A.D.J.,ROURKELA(Sundargarh) SPL. 2(a)C.C./0000019/2025
6	D-BLAPL/17347/2026 BLAPL/6397/2026	CHANDRAKANTA DEEP VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BARGARH /431 /2025 SPECIAL JUDGE (POCSO), BARGARH(B Spl/0000038/2025
7	D-BLAPL/18743/2026 BLAPL/6398/2026	RAHUL @ RAJESH @ SUJIT PRADHAN VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	KUNDHEIGOLA /114 /2017 J.M.F.C,REAMAL(Debagarh) CT/0000203/2017
8	D-BLAPL/17400/2026 BLAPL/6399/2026	SUBHRANSHU ROUT VS STATE OF ODISHA	DEVASHIS PANDA VS	GHASIPURA /187 /2026 SPECIAL JUDGE,ANANDAPUR(Kendujha Spl/0000014/2026
9	D-BLAPL/17508/2026 BLAPL/6400/2026	DIBAKAR SABAR VS STATE OF ODISHA	DEVASHIS PANDA VS	RAMANAGUDA /2 /2025 SPECIAL JUDGE (POCSO), RAYAGADA TR/0000001/2025
10	D-BLAPL/18028/2026 BLAPL/6401/2026	BISWANATH BARIK VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	NIALI /91 /2026 J.M.F.C.,NIALI(Cuttack) GR/0000089/2026
11	D-BLAPL/18397/2026 BLAPL/6402/2026	MANOJ KUMAR JENA @ CHANDAN VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C,CUTTACK(Cuttack) GR/0000075/2026

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12	D-BLAPL/18039/2026 BLAPL/6403/2026	TUNI DAS VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	KALINGA NAGAR /105 /2026 GRAM NYAYADHIKARI CUM J.M.F.C.,S CT/0000178/2026
13	D-BLAPL/18072/2026 BLAPL/6404/2026	MOHAMMAD SARFARAZ ALAM @ RAJA BHAI VS UNION OF INDIA(NCB)	BINI MISHRA VS	NCB BHUBANESWAR /10 /2025 A.D.J.,KARANJIA(Mayurbhanj) Spl/0000018/2025
14	D-BLAPL/18074/2026 BLAPL/6405/2026	SK. HUSSAIN @ SK. RAJU VS UNION OF INDIA(NCB)	BINI MISHRA VS	NCB BHUBANESWAR /10 /2025 A.D.J.,KARANJIA(Mayurbhanj) Spl/0000018/2025
15	D-BLAPL/18403/2026 BLAPL/6406/2026	CHAUDA @ BIKASH BEHERA VS STATE OF ODISHA	SOMANATH MITRA VS	MANGALA BAG /164 /2026 SPECIAL JUDGE, CUTTACK(Cuttack) Spl/0000009/2026
16	D-BLAPL/18482/2026 BLAPL/6407/2026	TUSHAR MALLICK VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	KAKATAPUR /185 /2025 ADDL.SESIONS JUDGE,NIMPARA(Puri) ST/0000008/2026
17	D-BLAPL/18553/2026 BLAPL/6408/2026	SANTOSH KUMAR BARAD VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BERHAMPUR(Ganjam) GR/0003412/2025
18	D-BLAPL/18428/2026 BLAPL/6409/2026	PUSPENDRA NAIK VS STATE OF ODISHA	ANIRUDHA DAS VS	MUDANPUR RAMPUR /18 /2026 DISTRICT & SESSIONS JUDGE, BHAWA Spl/0000007/2026
19	D-BLAPL/18558/2026 BLAPL/6410/2026	DIBYA SHANKAR NAIK VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	JHARSUGUDA SADAR /206 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000028/2026
20	D-BLAPL/14639/2026 BLAPL/6411/2026	GOLAK @ GOLAKHA SAHU VS STATE OF ODISHA	SARAT KUMAR JENA VS	KODALA /138 /2026 SPECIAL JUDGE,KHALLIKOTE(Ganjam) Spl/0000007/2026
21	D-BLAPL/18431/2026 BLAPL/6412/2026	DAMBARU KHILLA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /71 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000118/2023
22	D-BLAPL/18620/2026 BLAPL/6413/2026	DHARAM HERNA VS STATE OF ODISHA	AMITAV TRIPATHY VS	PADAMPUR /111 /2026 S.D.J.M.,BARGARH(Bargarh) GR/0000502/2026
23	D-BLAPL/18432/2026	ANITA BEHERA	JUGALA KISHORE PANDA	/ /0

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	BLAPL/6414/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,ANGUL(Anugul) Spl/0000030/2026
24	D-BLAPL/18622/2026 BLAPL/6415/2026	TANMAYA NAG VS STATE OF ODISHA	AMITAV TRIPATHY VS	PADAMPUR /231 /2025 A.D.J.,PADAMPUR(Bargarh) Spl/0000041/2025
25	D-BLAPL/18560/2026 BLAPL/6416/2026	AMAN BEHERA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	JHARSUGUDA /86 /2026 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0000309/2026
26	D-BLAPL/18561/2026 BLAPL/6417/2026	CHOTU SENDRIA @ CHHOTU SENDIRYA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	JHARSUGUDA SADAR /131 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000019/2026
27	D-BLAPL/18434/2026 BLAPL/6418/2026	PINAJA MAJHI @ PINOJ VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000028/2026
28	D-BLAPL/18688/2026 BLAPL/6419/2026	ASWINI SUNA @ KHIRESWAR SUNA VS STATE OF ODISHA	AMITAV TRIPATHY VS	SOHELLA /114 /2026 J.M.F.C.-ADDL.CIVIL JUDGE (JD),SOHELLA GR/0000175/2026
29	D-BLAPL/18571/2026 BLAPL/6420/2026	SURYAMANI KHILAR VS STATE OF ODISHA	SITAKANTA HOTA VS	NUAGAON /164 /2025 DISTRICT AND SESSIONS JUDGE,NAYAGARH ST/0000044/2026
30	D-BLAPL/18574/2026 BLAPL/6421/2026	JAGANNATH PATTNAIK VS STATE OF ODISHA	SITAKANTA HOTA VS	KHARABEL NAGAR P.S. /395 /2025 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000206/2026
31	D-BLAPL/18586/2026 BLAPL/6422/2026	TILU KUMAR PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	RAIKIA /8 /2018 SPECIAL JUDGE (POCSO), PHULBANI(Koraput) Spl/0000010/2018
32	D-BLAPL/18689/2026 BLAPL/6423/2026	BARALI SURAJ RAMKEVAL @ SURAJ RAMKEVAL BARALI VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /88 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000155/2026
33	D-BLAPL/18435/2026 BLAPL/6424/2026	AMARESH PATTNAIK VS STATE OF ODISHA	UMAKANTA BARIK VS	JEYPORE TOWN /126 /2026 SPECIAL JUDGE(POCSO),JEYPORE(Koraput) Spl/0000057/2026
34	D-BLAPL/18588/2026 BLAPL/6425/2026	KUNU BHOI VS	AMULYA RATNA PANDA VS	GOCHHAPADA /35 /2026 SPECIAL JUDGE (POCSO), PHULBANI(Koraput)

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35	D-BLAPL/18590/2026 BLAPL/6426/2026	STATE OF ODISHA BALIA @ BALARAM NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	Spl/0000014/2026 RENGALI DAM SITE /119 /2026 J.M.F.C,TALCHER(Anugul) GR/0000777/2026
36	D-BLAPL/18593/2026 BLAPL/6427/2026	BUBUNU SAHOO @ SAHU VS STATE OF ODISHA	CHIRANJIB ROUT VS	RENGALI DAM SITE /119 /2026 J.M.F.C,TALCHER(Anugul) GR/0000777/2026
37	D-BLAPL/18446/2026 BLAPL/6428/2026	NILIMA MOHAPATRA @ NILU VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	JODAPADAR /159 /2024 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000072/2024
38	D-BLAPL/18600/2026 BLAPL/6429/2026	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	KHURDA MODEL /284 /2026 S.D.J.M.,KHURDA(Khordha) GR/0000632/2026
39	D-BLAPL/18612/2026 BLAPL/6430/2026	PARAS RAM @ LAMBU VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	LAHUNIPADA /258 /2025 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sund) GR/0001028/2025
40	D-BLAPL/18447/2026 BLAPL/6431/2026	MADILA SHANKAR @ M. SANKAR VS STATE OF ODISHA	ASHOK DAS VS	JARADA /392 /2022 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP ST/0000204/2023
41	D-BLAPL/18705/2026 BLAPL/6432/2026	GOPINATH PARIDA @ GOPI VS STATE OF ODISHA	SANJIT MISHRA VS	PURI TOWN /668 /2025 S.D.J.M.,PURI(Puri) GR/0001560/2025
42	D-BLAPL/18458/2026 BLAPL/6433/2026	SK. AMIN VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	MARKAT NAGAR /137 /2025 3RD ADDL. DISTRICT JUDGE,CUTTACK ST/0000339/2025
43	D-BLAPL/18464/2026 BLAPL/6434/2026	SK. AMIN VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	CDA-II /112 /2025 3RD A.D.J., CUTTACK(Cuttack) ST/0000341/2025
44	D-BLAPL/18468/2026 BLAPL/6435/2026	SANKAR NIAL VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	KOTOAGARH /174 /2025 SPECIAL JUDGE,BALLIGUDA(Kandham) Spl/0000211/2025
45	D-BLAPL/18472/2026 BLAPL/6436/2026	MD. SARTAJ ANSARI @ SARTAJ VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR TOWN /140 /2026 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(I GR/0000259/2026

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46	D-BLAPL/18474/2026 BLAPL/6437/2026	MD. SALAUDDIN @ MD. SALAHUDDIN VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR TOWN /140 /2026 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(KEONJHAR) GR/0000259/2026
47	D-BLAPL/18613/2026 BLAPL/6438/2026	RAMA NAYAK @ BEWA VS STATE OF ODISHA	MANORANJAN MISHRA VS	MANCHESWAR P.S. /10 /2025 3RD A.D.J., BHUBANESWAR(Khordha) CT/0000226/2025
48	D-BLAPL/18615/2026 BLAPL/6439/2026	DEEPAK @DIPAK MAHAR VS STATE OF ORISSA	AKSHAYA KUMAR SAHOO VS	KUNDHEIGOLA /187 /2025 DISTRICT AND SESSIONS JUDGE,DEOGIR ST/0000001/2026
49	D-BLAPL/18619/2026 BLAPL/6440/2026	SK.SAHID @SOHIT VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /14 /2026 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000009/2026
50	D-BLAPL/18621/2026 BLAPL/6441/2026	OMM SAHOO VS STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI VS	/ /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000013/2026
51	D-BLAPL/16169/2026 BLAPL/6442/2026	P. SAVITRI RAO VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	Maitri Vihar PS /219 /2026 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000306/2026
52	D-BLAPL/18710/2026 BLAPL/6443/2026	PODHA @ PURU @ PURUSOTTAM NAIK VS STATE OF ODISHA	GYANA RANJAN NAYAK VS	KANIHA /341 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Angul) GR/0001603/2024
53	D-BLAPL/18359/2026 BLAPL/6444/2026	MANAS RANJAN BARIK VS STATE OF ODISHA (EOW)	SITIKANT MISHRA VS	EOW,BHUBANESWAR /3 /2025 PRESIDING OFFICER, O.P.I.D. COURT,BHUBANESWAR CT/0000004/2025
54	D-BLAPL/18713/2026 BLAPL/6445/2026	S.K.ALAMGIR VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0000591/2026
55	D-BLAPL/18718/2026 BLAPL/6446/2026	SOUMYA @ SOUMYA RANJAN BEHERA VS STATE OF ODISHA	SWAGATIKA PANDA VS	PHIRINGIA /238 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000128/2025
56	D-BLAPL/18720/2026 BLAPL/6447/2026	SUBHAM SANJAY SINDE VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PADWA /69 /2023 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000065/2023
57	D-BLAPL/18845/2026	ROHIT BISWAL	DIPANKAR ACHARYA	HEMGIR /201 /2026

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	BLAPL/6448/2026	VS STATE OF ODISHA	VS	J.M.F.C,HEMGIR(Sundargarh) GR/0000198/2026
58	D-BLAPL/18722/2026 BLAPL/6449/2026	SANJAYA KUMAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NANDAPUR /77 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000086/2025
59	D-BLAPL/18723/2026 BLAPL/6450/2026	SUBHRAMANYU SAHOO @ LULU VS STATE OF ODISHA	NIRANJAN PANDA VS	PARJANG /583 /2025 J.M.F.C,PARJANG(Dhenkanal) GR/0000728/2025
60	D-BLAPL/18791/2026 BLAPL/6451/2026	SUMANTA MUNDA VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	AINTHAPALI /47 /2026 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000388/2026
61	D-BLAPL/18724/2026 BLAPL/6452/2026	ANANTA BAGHSINGH VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	MOHANA /124 /2025 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000079/2025
62	D-BLAPL/18725/2026 BLAPL/6453/2026	GOPAL POLASI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NANDAPUR /30 /2019 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000011/2019
63	D-BLAPL/18479/2026 BLAPL/6454/2026	JHASKETAN LUHURA VS STATE OF ODISHA	DIPANKAR ACHARYA VS	HEMGIR /50 /2026 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000094/2026
64	D-BLAPL/18230/2026 BLAPL/6455/2026	ARJUN SINGH @ AKSHAYA SINGH VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	BRAHMANITARANG /22 /2025 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000090/2025
65	D-BLAPL/15729/2026 BLAPL/6456/2026	DEBASHISH PATRA VS STATE OF ODISHA	DURGA PRASAD JENA VS	REAMAL /139 /2026 J.M.F.C,REAMAL(Debagarh) CT/0000271/2026
66	D-BLAPL/18726/2026 BLAPL/6457/2026	PITABAS PAIK VS STATE OF ODISHA	MANORANJAN PADHY VS	B.SINGHPUR /136 /2022 DISTRICT & SESIONS JUDGE,JEYPORE CT/0000023/2023
67	D-BLAPL/15501/2026 BLAPL/6458/2026	JADAB BEHERA VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	ORKEL /221 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000106/2025
68	D-BLAPL/16319/2026 BLAPL/6459/2026	DULA SODI @ SODI VS	ASIT KUMAR JENA VS	M.V.79 /194 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang

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69	D-BLAPL/18740/2026 BLAPL/6460/2026	STATE OF ODISHA ANANTA KANAR VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	Spl/0000075/2025 ANGUL TOWN /438 /2026 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000029/2026
70	D-BLAPL/18287/2026 BLAPL/6461/2026	MANOJ KUMAR PRADHAN @ MANOJ PRADHAN VS STATE OF ODISHA	DEBASNAN DAS VS	LANJIGARH /33 /2023 A.D.J.,BHAWANIPATNA(Kalahandi) CT/0000176/2023
71	D-BLAPL/18727/2026 BLAPL/6462/2026	SUKADEB MONDAL VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	ATHAMALLIK /283 /2025 SPECIAL JUDGE ATHMALLIK(Anugul) Spl/0000024/2025
72	D-BLAPL/18752/2026 BLAPL/6463/2026	BHANU @ BHANUMATI MAHANTA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /162 /2026 J.M.F.C.,BHUBAN(Dhenkanal) GR/0000154/2026
73	D-BLAPL/17955/2026 BLAPL/6464/2026	DAMUDHAR PARAJA VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /322 /2026 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000427/2026
74	D-BLAPL/18292/2026 BLAPL/6465/2026	ARJUN BAGH VS STATE OF ODISHA	AMIT KUMAR SAHU VS	JEYPORE TOWN /123 /2023 DISTRICT & SESIONS JUDGE,JEYPORE CT/0000098/2023
75	D-BLAPL/17916/2026 BLAPL/6466/2026	DEBENDRA @ DEBA KHILLA VS STATE OF ODISHA	MANGU NANDY VS	KALIMELA /121 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000128/2023
76	D-BLAPL/18299/2026 BLAPL/6467/2026	SANDIP DAS @ CHHOTKA VS STATE OF ODISHA	SK. ZAFARULLA VS	BRAJARAJNAGAR /67 /2026 DISTRICT AND SESSIONS JUDGE,JHARASCO CT/0000089/2026
77	D-CMP/26371/2026 CMP/1028/2026	ASHOK KUMAR MISHRA @ ASHOK MISHRA VS HIMANSU SEKHAR PADHI	MANASH RANJAN BAUG VS	// CIVIL JUDGE (SD),BALASORE(Baleshwar) CS/0002180/2024
78	D-CMP/28387/2026 CMP/1029/2026	KALAKAR MAJHI VS GENERAL MANAGER, GUJURAT MINERALS DEVELOPMENT CORPORATION, ANGUL	SOURAV SUMAN BHUYAN VS	// DISTRICT AND SESSIONS JUDGE,ANGUL Fao/0000008/2025
79	D-CMP/26197/2026 CMP/1030/2026	UDAYA MISHRA VS SASISEKHAR PANIGRAHI	RABI NARAYAN BEHERA VS	// A.D.J.,KAMAKHYANAGAR(Dhenkanal) RFA/0000003/2026

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80	D-CMP/26643/2026 CMP/1031/2026	SHYAM SUNDAR SUNA VS RAJ KUMAR DIP	BHOJARAJ SETH VS	// A.D.J.,PADAMPUR(Bargarh) CVREV/0000002/2025
81	D-CMP/26591/2026 CMP/1032/2026	SANJUKTA SWAIN VS SANJAY SWAIN	UMA CHARAN MISHRA VS	// CIVIL JUDGE (SD),KUJANG(Jagatsinghap CS/0000268/2019
82	D-CONTC/27511/2026 CONTC/3473/2026	JITENDRA KUMAR SAHOO VS N.THIRUMALA NAIK, IAS	MR.JITENDRA KUMAR SAHOO (IN PERSON) VS	// () //
83	D-CONTC/16770/2026 CONTC/3474/2026	MAMATARANI BEHERA VS DR.N.THIRUMALA NAIK, I.A.S	ADV. VS	// () //
84	D-CONTC/23529/2026 CONTC/3475/2026	DR. PRAFULLO KUMAR MAHARANA VS SACHIDANANDA NAYAK, OAS(S),REGISTRAR BERHAMPUR UNIVERSITY	ADV VS	// () //
85	D-CONTC/24072/2026 CONTC/3476/2026	ROJALIN PATTNAIK VS YESHWANT KUMAR JETHWA, IPS	SOMANATH MISHRA VS	// () //
86	D-CONTC/24769/2026 CONTC/3477/2026	MANORANJAN BEHERA VS PARVEEN KUMAR VERMA, THE CHIEF EXECUTIVE OFFICER (CEO) OF TPWODL,SAMBALPUR	ADV. VS	// () //
87	D-CONTC/26214/2026 CONTC/3478/2026	AMIYA KUMAR NAG VS GOURAV SHIVAJI ISALWAR, COLLECTOR CUM CEO, ZILLA PARISHAD, BOLANGIR	ADV. VS	// () //
88	D-CONTC/27080/2026 CONTC/3479/2026	PRAFULLA KUMAR BHOI VS CHITTARANJAN DWIVEDY, PRINCIPAL-CUM-SEC. OF THE GOVERNING BODY OF S.C.S. AUTO. COLLEGE, PURI	SISIR DAS VS	// () //
89	D-CONTC/28305/2026 CONTC/3480/2026	CHITTARANJAN BHOI VS BHAGAL SIRKA, ADDL. SEC. TO GOVT. OF WATER RESOURCES, ODISHA	ADV. VS	// () //
90	D-CONTC/28269/2026 CONTC/3481/2026	SWAPNA SAGAR BARIK VS GOVIND MOHAN,SECRETARY TO GOVERNMENT OF INDIA,MINISTRY OF HOME AFFAIRS,NEW DELHI	ADV. VS	// () //
91	D-CONTC/21594/2026	NIRANJAN PRADHAN	SOBHANA SAHOO	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/3482/2026	VS HEMANT SHARMA, IAS, SECRETARY HOME DEPTT.	VS	0 //
92	D-CONTC/22660/2026 CONTC/3483/2026	BIBHUSINI SINGH VS DR. PRASANTA KUMAR MOHANTY, DISTRICT EDUCATION OFFICER, NUAPADA	ADV VS	// 0 //
93	D-CONTC/25040/2026 CONTC/3484/2026	LAXMIPRIYA MISHRA VS DR.N.THIRUMALLA NAYAK, SEC. TO GOVT., SCHOOL AND MASS EDUCATION DEPT., KHURDA	ADV. VS	// 0 //
94	D-CONTC/20162/2026 CONTC/3485/2026	DIBYAJYOTI DAS VS BIBHUTI BHUSAN DASH, M.D., ODISHA CONSTRUCTION CROP. LTD., KHURDA	ADV. VS	// 0 //
95	D-CONTC/20164/2026 CONTC/3486/2026	MAHENDRA KUMAR SUNDARAY VS D. PRASANTH KUMAR REDDY, MANAGING DIRECTOR, IDCO, BHUBANESWAR	ADV. VS	// 0 //
96	D-CONTC/20166/2026 CONTC/3487/2026	PRADEEP SAHANI VS D. PRASANTH KUMAR REDDY, MANAGING DIRECTOR, IDCO, BHUBANESWAR	ADV. VS	// 0 //
97	D-CONTC/20167/2026 CONTC/3488/2026	KAILASH CHANDRA NAYAK VS D. PRASANTH KUMAR REDDY, MANAGING DIRECTOR, IDCO, BHUBANESWAR	ADV. VS	// 0 //
98	D-CONTC/24372/2026 CONTC/3489/2026	PREETI SNIGDHA PRIYADARSINI MEHER VS RAHUL SINGH, I.A.S	ADV. VS	// 0 //
99	D-CONTC/24374/2026 CONTC/3490/2026	PIYUSH AGRAWAL VS RAHUL SINGH, I.A.S	ADV. VS	// 0 //
100	D-CONTC/26294/2026 CONTC/3491/2026	BARSHA RANEE BEHERA VS RAHUL SINGH, I.A.S	ADV. VS	// 0 //
101	D-CONTC/28250/2026 CONTC/3492/2026	SUHAG SUBHAM JOSHI VS PRASANTA KUMAR MOHANTY, DISTRICT EDUCATION OFFICER, NUAPADA	ADV. VS	// 0 //
102	D-CONTC/24376/2026 CONTC/3493/2026	PRACHI SAHU VS	ADV. VS	// 0

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103	D-CONTC/24310/2026 CONTC/3494/2026	RAHUL SINGH, I.A.S ASWEENI KUMAR DASH VS	ADV. VS	// // ()
104	D-CONTC/22297/2026 CONTC/3495/2026	BIBHUTI BHUSAN NAYAK, IAS RABINDRA KUMAR MOHANTY VS	BANSHIDHAR SATAPATHY VS	// // ()
105	D-CONTC/22300/2026 CONTC/3496/2026	USHA PADHEE, I.A.S SAROJ KUMAR PANI VS	BANSHIDHAR SATAPATHY VS	// // ()
106	D-CONTC/22306/2026 CONTC/3497/2026	USHA PADHEE, I.A.S SUMAN KHANDELWAL VS	BANSHIDHAR SATAPATHY VS	// // ()
107	D-CRLA/18063/2026 CRLA/524/2026	USHA PADHEE, I.A.S BABU@SUSHANTA DASH VS	KULDEEP MOHANTY VS	// BALASORE TOWN /95 /2026 P.O.,CHILDREN COURT, BALASORE(Bal
108	D-CRLA/12813/2026 CRLA/525/2026	STATE OF ODISHA KAILASH ROUT VS	ANITARANI PANDA VS	Spl/0000095/2026 KUAKHIA /412 /2024 DIST.& SESSIONS JUDGE,JAJPUR(Jajapu
109	D-CRLA/15426/2026 CRLA/526/2026	STATE OF ODISHA GOPINATH KUNDA VS	RAKESH KUMAR ROUTRAY VS	CT/0000009/2025 KISSANNAGAR PS /226 /2025 AD-HOC ADJ (FTSC-II), CUTTACK(Cutta
110	D-CRLA/16375/2026 CRLA/527/2026	STATE OF ODISHA RADHASHYAM PANIGRAHI VS	SALAUDDIN KHAN VS	Spl/0000155/2025 KODALA /425 /2021 A.D.J.,KHALLIKOTE(Ganjam)
111	D-CRLA/14229/2026 CRLA/528/2026	STATE OF ODISHA PANKAJ KUMAR DAS VS	BASANTA KUMAR DAS VS	ST/0000017/2022 BIRMITRAPUR /127 /2026 SPECIAL JUDGE,ROURKELA(Sundargarh
112	D-CRLA/9265/2026 CRLA/529/2026	STATE OF ODISHA SUSHANTA NAYAK VS	RAMANIKANTA PATTANAIAK VS	Spl/0000016/2026 ANGUL TOWN /97 /2025 AD-HOC A.D.J.(FTSC),ANGUL(Anugul)
113	D-CRLA/14068/2026 CRLA/530/2026	STATE OF ODISHA BHAGABAN SWAIN VS STATE OF ODISHA	SAMBIT BISWAL VS	Spl/0000003/2025 PARADEEP LOCK /121 /2026 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats Spl/0000011/2026

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114	D-CRLLP/9787/2026 CRLLP/47/2026	BIMAL CHARAN SWAIN VS NABAKISHORE BEHERA	GAJENDRA NATH ROUT VS	// J.M.F.C.,BHUBAN(Dhenkanal) ICC/0000013/2024
115	D-CRLMA/18219/2026 CRLMA/69/2026	NALINI RANJAN BHUIAN@BHUYAN VS STATE OF ODISHA(VIG.)	SUVASHIS PATTANAIAK VS	BHUBANESWAR VIGILANCE /25 /2024 SPECIAL JUDGE(VIG),BHUBANESWAR TR/0000017/2026
116	D-CRLMC/15855/2026 CRLMC/2059/2026	ARMAN KUMAR JENA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	SAHID NAGAR P.S. /281 /2017 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000033/2018
117	D-CRLMC/18321/2026 CRLMC/2060/2026	RAHASA BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ENERGY PS (ANGUL) /39 /2013 J.M.F.C.,ANGUL(Anugul) GR/0001601/2013
118	D-CRLMC/17446/2026 CRLMC/2061/2026	PRAFULLA HALBA@TURUK@TUKU VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /51 /2019 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000248/2019
119	D-CRLMC/18575/2026 CRLMC/2062/2026	GOLEKHA DEHURY @ BULA VS STATE OF ODISHA	MANISH DHIR VS	ANGUL TOWN /615 /2016 J.M.F.C.,ANGUL(Anugul) GR/0001578/2016
120	D-CRLMC/17772/2026 CRLMC/2063/2026	NILAMANI BAI THARU VS STATE OF ODISHA	UMA CHARAN MISHRA VS	JONK /2 /2026 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000003/2026
121	D-CRLMC/18858/2026 CRLMC/2064/2026	UMESH CHANDRA PANIGRAHI VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	KHANTAPADA /386 /2018 J.M.F.C.,BALASORE(RURAL)(Baleshwar) CT/0000616/2019
122	D-CRLMC/18004/2026 CRLMC/2065/2026	MANOJ KUMAR PRADHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	BALUGAON P.S. /305 /2024 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK GR/0000685/2024
123	D-CRLMC/18161/2026 CRLMC/2066/2026	DR. KAMALA TIRKEY @ SWAIN @ KAMALA TIRKY VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	MAHILA P.S.(BBSR) /26 /2022 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001267/2022
124	D-CRLMC/15710/2026 CRLMC/2067/2026	SARBESWAR BEHERA VS STATE OF ODISHA(VIG.)	SUDEEP KUMAR SARANGI VS	CUTTACK VIGILANCE /53 /1992 ADDL.SPL.JUDGE (VIG),BHUBANESWA TR/0000006/1999
125	D-CRLMC/16271/2026	CHANDAN KUMAR PRUSTY @ MUNU	AMLAN SHAKTI PAUL	SPECIAL CRIME UNIT /11 /2023

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/2068/2026	VS STATE OF ODISHA	VS	3RD A.D.J., BHUBANESWAR(Khordha) TR/0000533/2023
126	D-CRLMC/18322/2026 CRLMC/2069/2026	SWADHIN HARPAL VS STATE OF ODISHA	SRINIVAS MOHANTY VS	BINIKA /181 /2025 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000067/2025
127	D-CRLMC/16848/2026 CRLMC/2070/2026	GURUDEB JENA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// EXECUTIVE MAGISTRATE,TIRTOL(Jaga CRMC/0000064/2026
128	D-CRLMC/16805/2026 CRLMC/2071/2026	LINGUA DALEI@NIGAMANANDA BIDHARSINGH VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	RANPUR /83 /2000 ASST. SESSION JUDGE(WOMENS COUR ST/0000097/2002
129	D-CRLMC/16851/2026 CRLMC/2072/2026	BUDHADEB JENA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// EXECUTIVE MAGISTRATE,TIRTOL(Jaga CRMC/0000065/2026
130	D-CRLMC/18462/2026 CRLMC/2073/2026	SARADA PRASAN PANDA@SARADA PRASANNA PANDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	//0 J.M.F.C.,BHAPUR(Nayagarh) ICC/0000014/2025
131	D-CRLMC/18157/2026 CRLMC/2074/2026	DR. KAMALA TIRKEY @ SWAIN @ KAMALA TIRKY VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	MAHILA P.S.(BBSR) /23 /2022 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001147/2022
132	D-CRLMC/18480/2026 CRLMC/2075/2026	SARAT NAYAK VS STATE OF ODISHA	SARADA PRASAD DASH VS	SIMULIA /352 /2023 J.M.F.C.,SORO(Baleshwar) CT/0001418/2023
133	D-CRLMC/17889/2026 CRLMC/2076/2026	SUBASH CHANDRA NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	BALASORE VIGILANCE /41 /2012 SPL.JUDGE (VIG),BALASORE(Baleshwar) TR/0000010/2015
134	D-CRLMC/18721/2026 CRLMC/2077/2026	SAROJ KUMAR MOHANTY VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	BADABAZAR /364 /2025 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000071/2026
135	D-CRLMP/15584/2026 CRLMP/800/2026	M/S. APACE CONSTRUCTION PVT.LTD., BALASORE VS STATE OF ODISHA	LAXMAN PRADHAN VS	//0 (//
136	D-CRLREV/18360/2026 CRLREV/434/2026	AMIYA RANJAN MOHANTY VS	DEVASHIS PANDA VS	SAHADEV KHUNTA /327 /2020 AD-HOC A.D.J.(FTSC),BALASORE(Bales

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137	D-CRLREV/9283/2026 CRLREV/435/2026	STATE OF ODISHA PRITISH KUMAR MOHAPATRA VS STATE OF ODISHA	TAPAN MISHRA VS	ST/0000284/2022 BADAMBADI /114 /2023 J.M.F.C,CUTTACK(Cuttack) GR/0000233/2023
138	D-CRLREV/17360/2026 CRLREV/436/2026	NIYAZ QUADRI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	PURUNABAZAR /87 /2026 A.D.J.,BHADRAK(Bhadrak) CRA/0000006/2026
139	D-CRLREV/18581/2026 CRLREV/437/2026	NEELAM@NILAM KUMAR SWAIN VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	Maitri Vihar PS /175 /2026 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000838/2026
140	D-FAO/27910/2026 FAO/744/2026	KRUSHNA KUMARI DASH VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000569/2016
141	D-FAO/27894/2026 FAO/745/2026	RAMESH CHANDRA MAHAPATRA VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000931/2016
142	D-FAO/28155/2026 FAO/746/2026	ANUP KUMAR MALLICK VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000215/2017
143	D-FAO/28168/2026 FAO/747/2026	MANAS RANJAN DASH VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0002925/2017
144	D-FAO/23403/2026 FAO/748/2026	M.C. OF SRI GOPINATH BIDYAPEETH, (HIGH SCHOOL) MOTABADI, GANJAM VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001614/2017
145	D-FAO/25253/2026 FAO/749/2026	M.C. OF SALIA VIDYA NIKETAN (HIGH SCHOOL), MANIKPUR,KHURDA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000298/2019
146	D-MACA/23968/2026 MACA/589/2026	SAROJ KUMAR PATNAIK VS ASUTOSH MAHAPATRA	BISHNU BRATA SINGH VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000171/2019
147	D-MACA/24148/2026 MACA/590/2026	MAMATA SAMAL VS KALANDI NAYAK	AKSHYANGSHU SEKHAR NANDY VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000046/2022

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148	D-MACA/14150/2026 MACA/591/2026	RUPAY MAJHI VS MANORANJAN MISHRA	DEBASISH PATNAIK VS	// III MACT,BALASORE(Baleshwar) Mac/0000331/2018
149	D-MACA/42458/2025 MACA/592/2026	PRAMILA NAYAK VS SESHADEV PRADHAN	DEBASISH PATNAIK VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0000461/2008
150	D-MACA/25505/2026 MACA/593/2026	RAKESH KUMAR SAHOO VS MAMITA SAHOO	DEBASISH PATNAIK VS	// 1ST M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/0000196/2020
151	D-MACA/48570/2025 MACA/594/2026	MUKTESWAR BEHERA VS BIJAYA KUMAR NAIK	PRASANNA KUMAR MISHRA VS	// 2ND A.D.J.,ROURKELA(Sundargarh) Mac/0000092/2018
152	D-MACA/27474/2026 MACA/595/2026	DIVISIONAL MANAGER , ORIENTAL INSURANCE CO.LTD, SAMBALPUR VS AJIT KUMAR PATTANAIK	PRASANTA KUMAR MAHALI VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000038/2023
153	D-MACA/25338/2026 MACA/596/2026	KALPANA MAHURIA VS SANJAY KUMAR GOLECHHA	DEBASISH PATNAIK VS	// III MACT,BALASORE(Baleshwar) Mac/0000180/2017
154	D-MACA/26355/2026 MACA/597/2026	NATIONAL INSURANCE COMPANY LTD., CUTTACK VS BIDULATA DASH	NIBEDITA MOHANTY VS	// II MACT,CUTTACK(Cuttack) Mac/0000893/2008
155	D-MATA/23757/2026 MATA/218/2026	SUBHI SINGH VS SHASHANK CHAUHAN	ANURAG PATI VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000034/2023
156	D-MSA/27418/2026 MSA/31/2026	M/S.FUTURE CONSTRUCTIONS, PURI VS M/S. ADIGANGA PROPERTIES PVT. LTD., KOLKATA	GOURI MOHAN RATH VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000097/2022
157	D-RPFAM/24355/2026 RPFAM/165/2026	RAMAKANTA PRUSTY VS PUSPANJALI PRUSTY	HARISH CHANDRA SAHOO VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur Crp/0000112/2025
158	D-RSA/25560/2026 RSA/313/2026	BYOMAKESH MEHER VS NIRANJAN MEHER	SOUGAT DASH VS	// A.D.J.,DHARAMGARH(Kalahandi) RFA/0000011/2024
159	D-RSA/25454/2026	BAIDYANATH BEHERA	CHITTA RANJAN PATTNAIK	//

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	RSA/314/2026	VS SASHMITA RAY	VS	A.D.J., NILGIRI(Baleshwar) RFA/0000078/2009
160	D-TRP(C)/20624/2026 TRP(C)/194/2026	GITANJALI MUNDA VS SATYAJIT MUNDA	RAMDAS ACHARY VS	// JUDGE FAMILY COURT, BARIPADA(Ma CP/0000227/2025
161	D-WA/24112/2026 WA/847/2026	STATE OF ODISHA VS NAYAGARH DISTRICT CENTRAL COOPERATIVE BANK LIMITED, WORKERS UNION	PRABIR KUMAR RAY,A.G.A VS	// ()
162	D-WA/24113/2026 WA/848/2026	STATE OF ODISHA VS NAYAGARH DIST. CENTRAL COOPERATIVE BANK LTD., WORKERS UNION	PRABIR KUMAR RAY,A.G.A VS	// ()
163	D-WA/25331/2026 WA/849/2026	STATE OF ODISHA VS SUBASH CHANDRA NAYAK	PRABIR KUMAR RAY,A.G.A VS	// ()
164	D-WA/24964/2026 WA/850/2026	STATE OF ODISHA VS RINA RATH	DEBASIS TRIPATHY,A.G.A VS	// ()
165	D-WA/25749/2026 WA/851/2026	MAHESWAR SAHOO VS THE REGISTRAR ,UTKAL UNIVERSITY , BHUBANESWAR	SANJIB MOHANTY VS	// ()
166	D-WA/25329/2026 WA/852/2026	STATE OF ODISHA VS RAMESH CHANDRA DAS	PRABIR KUMAR RAY,A.G.A VS	// ()
167	D-WA/24226/2026 WA/853/2026	SECRETARY,HOME DEPARTMENT,BHUBANESWAR VS RAGHUNATH MISHRA	SASWAT DAS,A.G.A VS	// ()
168	D-WA/25791/2026 WA/854/2026	MAHENDRA KUMAR MUDULI VS REGISTRAR,UTKAL UNIVERSITY,VANI VIHAR,BHUBANESWAR	SANJIB MOHANTY VS	// ()
169	D-WA/26497/2026 WA/855/2026	STATE OF ODISHA VS SACHIDANANDA NAYAK	DEBASHIS TRIPATHY,A.G.A VS	// ()
170	D-WA/26646/2026 WA/856/2026	STATE OF ODISHA VS	DEBASISH TRIPATHY,A.G.A VS	// ()

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171	D-WA/25778/2026 WA/857/2026	BASANTA KUMAR BEHERA ARATA RAJ VS THE REGISTRAR UTKAL UNIVERSITY,BHUBANESWAR	SANJIB MOHANTY VS	// // 0 //
172	D-WA/25787/2026 WA/858/2026	ANIL KUMAR PATRA VS THE REGISTRAR , UTKAL UNIVERSITY ,BHUBANESWAR	SANJIB MOHANTY VS	// 0 //
173	D-WA/26629/2026 WA/859/2026	SAROJINI NAIK @HEMBRAM VS TAHASILDAR, RAIRANGPUR, MAYURBHANJ	SIVA SANKAR CHAINI VS	// 0 //
174	D-WA/24450/2026 WA/860/2026	STATE OF ODISHA VS MAMATA MANI BISWAL @ MAMATA RANI BISWAL	DEBASHIS TRIPATHY, A.G.A. VS	// 0 //
175	D-WP(C)/27209/2026 WP(C)/19500/2026	PRASANNA KUMAR PATRA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
176	D-WP(C)/24878/2026 WP(C)/19501/2026	ODISHA STATE WAREHOUSING CORPORATION, BHUBANESWAR VS M/S.ORIGO COMMODITIES INDIA PVT.LT, HARYANA	ER. NAGENDRA KUMAR MOHANTY VS	// 0 //
177	D-WP(C)/26208/2026 WP(C)/19502/2026	BIDYADHAR SAHOO VS STATE OF ODISHA	SPANDAN SRICHANDAN VS	// 0 //
178	D-WP(C)/27210/2026 WP(C)/19503/2026	TAPAN KUMAR MANDAL VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
179	D-WP(C)/26211/2026 WP(C)/19504/2026	JAYANTI LENKA VS STATE OF ODISHA	SPANDAN SRICHANDAN VS	// 0 //
180	D-WP(C)/27352/2026 WP(C)/19505/2026	AKSHAYA KUMAR PANDA VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
181	D-WP(C)/27211/2026 WP(C)/19506/2026	MOTILAL MANDAL VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //

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182	D-WP(C)/27212/2026 WP(C)/19507/2026	SURATH KUMAR MOHAKUD VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
183	D-WP(C)/27442/2026 WP(C)/19508/2026	DR. RAJ KUMAR RATE VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
184	D-WP(C)/23268/2026 WP(C)/19509/2026	SIBASISH DAS VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
185	D-WP(C)/27217/2026 WP(C)/19510/2026	MANMATHA KUMAR MOHANTA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
186	D-WP(C)/24474/2026 WP(C)/19511/2026	MANABHANJAN SWAIN VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
187	D-WP(C)/27445/2026 WP(C)/19512/2026	PRAMOD KUMAR NANDA VS STATE OF ORISSA	MANAS PATI VS	// 0 //
188	D-WP(C)/26309/2026 WP(C)/19513/2026	CHITTA RANJAN PANIGRAHI VS STATE OF ODISHA	SOUBHAGYA KUMAR RATH VS	// 0 //
189	D-WP(C)/27253/2026 WP(C)/19514/2026	DURYODHAN PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
190	D-WP(C)/26322/2026 WP(C)/19515/2026	BHAGYA NAYAK VS STATE OF ODISHA	MOHIT AGARWAL VS	// 0 //
191	D-WP(C)/27447/2026 WP(C)/19516/2026	PUSPAHAS DHIR VS STATE OF ORISSA	MANAS PATI VS	// 0 //
192	D-WP(C)/26338/2026 WP(C)/19517/2026	SUCHITRA DAS VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
193	D-WP(C)/27723/2026	DOLAMANI BACHHA	SWAPNIL ROY	//

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	WP(C)/19518/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/27531/2026 WP(C)/19519/2026	ABANI RABJAN NAYAK VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
195	D-WP(C)/27737/2026 WP(C)/19520/2026	ABHIMANYU KHATUA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
196	D-WP(C)/26444/2026 WP(C)/19521/2026	GANJAIBATI PAIK @ PAIKA VS STATE OF ODISHA	PRASANNA KUMAR RATH VS	// 0 //
197	D-WP(C)/26448/2026 WP(C)/19522/2026	MINATI BEHERA @ GARNAIK VS STATE OF ODISHA	PRASANNA KUMAR RATH VS	// 0 //
198	D-WP(C)/27734/2026 WP(C)/19523/2026	TUSHARKANTA MOHANTY VS STATE OF ODISHA	SATYABRATA PANDA VS	// 0 //
199	D-WP(C)/27709/2026 WP(C)/19524/2026	SUJOGYA RANJAN DAS VS REGIONAL TRANSPORT OFFICER, BALASORE	BRAJA MOHAN SARANGI VS	// 0 //
200	D-WP(C)/26449/2026 WP(C)/19525/2026	JYOTIREKHA GIRI VS STATE OF ODISHA	KAMALAKANTA MOHANTA VS	// 0 //
201	D-WP(C)/27774/2026 WP(C)/19526/2026	RUNABALA CHHOTRAY VS EXECUTIVE ENGINEER, TPCODL, PURI	PRAGYAN PARAMITA MOHANTY VS	// 0 //
202	D-WP(C)/25772/2026 WP(C)/19527/2026	M.C. OF JAGANNATH BIDYAPITHA (HIGH SCHOOL), KANSA, GANJAM VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
203	D-WP(C)/26827/2026 WP(C)/19528/2026	PRADEEP KUMAR BISHI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
204	D-WP(C)/27810/2026 WP(C)/19529/2026	JYOTI PRAKASH ROUT VS	SANJAY KUMAR PATRA VS	// 0

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205	D-WP(C)/27722/2026 WP(C)/19530/2026	INSUSIND BANK LIMITED, TAMILNADU KAILASH CHANDRA BISWAL VS STATE OF ODISHA	SWAPNIL ROY VS	// // ()
206	D-WP(C)/25613/2026 WP(C)/19531/2026	SANAI GADABA @ JANI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// ()
207	D-WP(C)/25824/2026 WP(C)/19532/2026	MANAGING COMMITTEE OF MOTER HIGH SCHOOL, KALAHANDI VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// ()
208	D-WP(C)/26830/2026 WP(C)/19533/2026	CHANDRA MOULI PANDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// ()
209	D-WP(C)/26620/2026 WP(C)/19534/2026	PRALIPSHA DAS VS THE PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR	SUBASH CHANDRA SAHOO VS	// ()
210	D-WP(C)/26835/2026 WP(C)/19535/2026	GANESWAR RANA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// ()
211	D-WP(C)/25617/2026 WP(C)/19536/2026	SANTOSH KUMAR SABOOT VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// ()
212	D-WP(C)/27817/2026 WP(C)/19537/2026	TRUPTIMAYEE PRADHAN VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// ()
213	D-WP(C)/25620/2026 WP(C)/19538/2026	BISWAJIT ROUT VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// ()
214	D-WP(C)/26838/2026 WP(C)/19539/2026	STATE OF ODISHA VS ALOK CHANDRA MOHANTY	UDIT RANJAN JENA, A.G.A VS	// ()
215	D-WP(C)/25624/2026 WP(C)/19540/2026	BISWANATH HARIJAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// ()

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216	D-WP(C)/27088/2026 WP(C)/19541/2026	M/S. SAHOO AND SAHOO TRADERS, ANGUL VS THE COMMISSIONER OF CT AND GST COMMISSIONERATE, ODISHA, CUTTACK	SUBASH CHANDRA SAHOO VS	// 0 //
217	D-WP(C)/25828/2026 WP(C)/19542/2026	MANANGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, KHARIDALI VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //
218	D-WP(C)/25626/2026 WP(C)/19543/2026	GHANA JANI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
219	D-WP(C)/28235/2026 WP(C)/19544/2026	PRASANNA KUMAR MOHAPATRA VS STATE OF ODISHA	DILLIP KUMAR ROUT VS	// 0 //
220	D-WP(C)/25631/2026 WP(C)/19545/2026	SANTOSH SANTRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
221	D-WP(C)/26839/2026 WP(C)/19546/2026	BIRENDRA KUMAR PANDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
222	D-WP(C)/27123/2026 WP(C)/19547/2026	PREMANANDA PATTANAYAK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
223	D-WP(C)/25634/2026 WP(C)/19548/2026	PITABAS PARAJA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
224	D-WP(C)/25959/2026 WP(C)/19549/2026	CHITRASENA SAHOO VS COLLECTOR CUM DIST.MAGISTRATE, DHENKANAL	DEBENDRA KUMAR DHAR VS	// 0 //
225	D-WP(C)/26840/2026 WP(C)/19550/2026	M/S SHYAM METALICS AND ENERGY LIMITED.,SAMBALPUR VS THE PRESIDING OFFICER, LABOUR COURT, SAMBALPUR	RABINDRA NATH DEBATA VS	// 0 //
226	D-WP(C)/27822/2026 WP(C)/19551/2026	RADHAKRUSHNA BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
227	D-WP(C)/23598/2026	SRIKANTA GHADAI	RABI NARAYAN MISHRA	//

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	WP(C)/19552/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/26841/2026 WP(C)/19553/2026	NARAN MAHALI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
229	D-WP(C)/24235/2026 WP(C)/19554/2026	ELEENA DASH VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
230	D-WP(C)/24908/2026 WP(C)/19555/2026	M/S GMR ENTERPRISES VS THE COMMISSIONER OF COMMERCIAL TAXES AND G.S.T	DEBA PRASAD MISHRA VS	// 0 //
231	D-WP(C)/27518/2026 WP(C)/19556/2026	SRI SAI CONSTRUCTION, SAMBALPUR VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //
232	D-WP(C)/25804/2026 WP(C)/19557/2026	RAJAPATI PRADHAN VS STATE OF ODISHA	GOKULANANDA SAHU VS	// 0 //
233	D-WP(C)/26145/2026 WP(C)/19558/2026	MADHUSMITA SARANGI VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
234	D-WP(C)/27558/2026 WP(C)/19559/2026	SULOCHANA SAHOO VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
235	D-WP(C)/28165/2026 WP(C)/19560/2026	MANJU RANI ENTERPRISES, PURI VS UNITED INDIA COMPANY INSURANCE CO LTD, CHIEF REGIONAL MANAGER, BHUBANESWAR	BIRAJA KANTA MAHAPATRA VS	// 0 //
236	D-WP(C)/26410/2026 WP(C)/19561/2026	MOHINI SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
237	D-WP(C)/27639/2026 WP(C)/19562/2026	BAIDYENDRA NATH SAHOO VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
238	D-WP(C)/26451/2026 WP(C)/19563/2026	AMAN KUMAR PANDA VS	KARUNAKAR RATH VS	// 0

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239	D-WP(C)/27124/2026 WP(C)/19564/2026	STATE OF ODISHA GURU CHARAN BHUYAN VS	PRAFULLA CHANDRA DAS VS	// // ()
240	D-WP(C)/25808/2026 WP(C)/19565/2026	STATE OF ODISHA SHAKTI EDUCATIONAL AND CHARITABLE TRUST, GANJAM VS	RANI ROUT VS	// // ()
241	D-WP(C)/26631/2026 WP(C)/19566/2026	STATE OF ODISHA RABINDRA KUMAR MALIK VS	ANUP UDAYA SENAPATI VS	// // ()
242	D-WP(C)/28120/2026 WP(C)/19567/2026	STATE OF ODISHA R.PARSURAM VS	ALOK KUMAR PANDA VS	// // ()
243	D-WP(C)/27940/2026 WP(C)/19568/2026	STATE OF ODISHA HIMADRI TANAYA LENKA VS	AJAYA KUMAR MOHARANA VS	// // ()
244	D-WP(C)/25471/2026 WP(C)/19569/2026	STATE OF ODISHA SANTOSH KUMAR PADHI VS	ABHIMANYU PARIDA VS	// // ()
245	D-WP(C)/26533/2026 WP(C)/19570/2026	STAMP COLLECTOR-CUM-I.G.R., ODISHA, CUTTACK MITA SAHOO VS	NRUSINGH CHARAN ROUT VS	// // ()
246	D-WP(C)/28210/2026 WP(C)/19571/2026	STATE OF ODISHA MADHUSUDAN BEHERA VS	SIDHANT DWIBEDI VS	// // ()
247	D-WP(C)/27135/2026 WP(C)/19572/2026	STATE OF ODISHA DR. SANJAY KUMAR MISHRA VS	SUMIT KUMAR MOHANTY VS	// // ()
248	D-WP(C)/25781/2026 WP(C)/19573/2026	STATE OF ODISHA M.C.OF GIRLS HIGH SCHOOL, BALIMELA VS	MAHENDRA KUMAR SAHOO VS	// // ()
249	D-WP(C)/26367/2026 WP(C)/19574/2026	STATE OF ODISHA AARTI MOHAPATRA VS STATE BANK OF INDIA, MUMBAI	ALOK KUMAR MOHAPATRA VS	// // () //

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250	D-WP(C)/28373/2026 WP(C)/19575/2026	BHAGABAN @ KANDURI SUAR VS SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPARTMENT, BHUBANESWAR	ANSHURAM MISHRA VS	// 0 //
251	D-WP(C)/26628/2026 WP(C)/19576/2026	KELU CHARAN PANDA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
252	D-WP(C)/26378/2026 WP(C)/19577/2026	PRADIP KUMAR ROUT VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
253	D-WP(C)/26843/2026 WP(C)/19578/2026	RAYAZ ALI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
254	D-WP(C)/25812/2026 WP(C)/19579/2026	MANAGING COMMITTEE OF KHAGESWAR MEHER HIGH SCHOOL, KALAHANDI VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //
255	D-WP(C)/26639/2026 WP(C)/19580/2026	M/S MEDIAID MARKETING SERVICES, KHURDA VS UNION OF INDIA	DHANANJAYA MUND VS	// 0 //
256	D-WP(C)/28234/2026 WP(C)/19581/2026	M/S BINU INDUSTRIES, CUTTACK VS STATE OF ODISHA	ARNAV BEHERA VS	// 0 //
257	D-WP(C)/27142/2026 WP(C)/19582/2026	KORIKANA RAJESH @K RAJESH VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
258	D-WP(C)/26845/2026 WP(C)/19583/2026	LAMBODAR PINGUA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
259	D-WP(C)/26641/2026 WP(C)/19584/2026	SK. SAFIYAQUE AHAMED VS ODISHA MINING CORPORATION, BHUBANESWAR	SADASIVA PATRA (1) VS	// 0 //
260	D-WP(C)/26395/2026 WP(C)/19585/2026	UPENDRA KUMAR NAYAK VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
261	D-WP(C)/26697/2026	SAYED MOHAMMAD ALI	KAMALAKANTA NAYAK	//

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	WP(C)/19586/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/26849/2026 WP(C)/19587/2026	DEBANANDA NAYAK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
263	D-WP(C)/27157/2026 WP(C)/19588/2026	PANCHU BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// 0 //
264	D-WP(C)/26853/2026 WP(C)/19589/2026	MAHENDRA KUMAR SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
265	D-WP(C)/26209/2026 WP(C)/19590/2026	MANAGING COMMITTEE OF MAA GADACHANDI MAHISASURI HIGH SCHOOL, BADA VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //
266	D-WP(C)/26958/2026 WP(C)/19591/2026	RABINDRA KUMAR MOHANTY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
267	D-WP(C)/28472/2026 WP(C)/19592/2026	M/S ESL STEEL LTD, SUNDARGARH VS STATE OF ODISHA	AMIT PATTNAIK VS	// 0 //
268	D-WP(C)/26529/2026 WP(C)/19593/2026	POONAM MAHANAND VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
269	D-WP(C)/28474/2026 WP(C)/19594/2026	M/S ESL STEEL LTD, SUNDARGARH VS STATE OF ODISHA	AMIT PATTNAIK VS	// 0 //
270	D-WP(C)/27119/2026 WP(C)/19595/2026	SOUDAMINI SAHOO VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// 0 //
271	D-WP(C)/26731/2026 WP(C)/19596/2026	NABAKISHORE MAHAPATRA VS STATE OF ODISHA	SUPRITI KAR VS	// 0 //
272	D-WP(C)/27346/2026 WP(C)/19597/2026	NANDINI NAIK VS	ARUNA NAYAK VS	// 0

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273	D-WP(C)/26733/2026 WP(C)/19598/2026	M/S.INDOSTAR CAPITAL FINANCE LTD, MUMBAI DHANESWAR BALABANTARA @ BALABANTARAY VS PROJECT DIRECTOR PIU NATIONAL HIGHWAYS AUTHORITY OF INDIA, BHUBANESWAR	TUSAR KUMAR MISHRA VS	// // 0 //
274	D-WP(C)/26762/2026 WP(C)/19599/2026	BISWABHUSAN SETHY VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
275	D-WP(C)/26531/2026 WP(C)/19600/2026	POONAM MAHANAND VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
276	D-WP(C)/26213/2026 WP(C)/19601/2026	MANAGING COMMITTEE OF NARAYANI BIDYAPITHA CHASAPADA, JAGATSINGHPUR VS STATE OF ODISHA	SRISHREE SANGITA PASAYAT VS	// 0 //
277	D-WP(C)/27704/2026 WP(C)/19602/2026	PRASANTA KUMAR JENA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
278	D-WP(C)/26736/2026 WP(C)/19603/2026	SURENDRA NATH PATTNAIK VS STATE OF ODISHA	RAJENDRA KUMAR SAHU VS	// 0 //
279	D-WP(C)/26935/2026 WP(C)/19604/2026	BISWANATH MARANA VS STATE OF ODISHA	MADHUSUDAN SETHI VS	// 0 //
280	D-WP(C)/27708/2026 WP(C)/19605/2026	M/S. SAHARA INDIA, BBSR VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
281	D-WP(C)/27094/2026 WP(C)/19606/2026	RAJESWARI PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
282	D-WP(C)/27096/2026 WP(C)/19607/2026	SHIBA SANKAR MISHRA VS EXECUTIVE ENGINEER, TPNODL KEONJHAR ELECTRICAL DIVISION, KEONJHAR	AJAYA KUMAR MOHARANA VS	// 0 //
283	D-WP(C)/28333/2026 WP(C)/19608/2026	V.RAMADEVI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //

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284	D-WP(C)/27836/2026 WP(C)/19609/2026	BALARAM BAGH VS STATE OF ODISHA	ARUNA NAYAK VS	// 0 //
285	D-WP(C)/27862/2026 WP(C)/19610/2026	BHAKTA BACHALA BEHERA VS ODISHA LEGISLATIVE ASSEMBLY, BHUBANESWAR	MADHUMITA PANDA VS	// 0 //
286	D-WP(C)/28135/2026 WP(C)/19611/2026	SK.ALLAUDDIN VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// 0 //
287	D-WP(C)/26534/2026 WP(C)/19612/2026	POONAM MAHANAND VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
288	D-WP(C)/27112/2026 WP(C)/19613/2026	BIDESHI KUMAR MISHAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
289	D-WP(C)/28514/2026 WP(C)/19614/2026	NIBEDITA DALEI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
290	D-WP(C)/27794/2026 WP(C)/19615/2026	INTEGRATED DEVELOPMENT TRUST, BOLANGIR VS STATE OF ODISHA	PRATYASISH MOHANTY VS	// 0 //
291	D-WP(C)/27461/2026 WP(C)/19616/2026	SWETA BARIK VS STATE OF ODISHA	MANORANJAN MISHRA VS	// 0 //
292	D-WP(C)/27120/2026 WP(C)/19617/2026	JAGATANANDA MOHAPATRA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
293	D-WP(C)/27512/2026 WP(C)/19618/2026	OM SAI CONSTRUCTION, SAMBALPUR VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //
294	D-WP(C)/27147/2026 WP(C)/19619/2026	BIJAY PANDA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
295	D-WP(C)/17296/2026	M/S. CHINNARI RABI PRASAD SUBUDHI,BURJUBADI ,KANDHAMAL	PADMALAYA MOHAPATRA	//

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	WP(C)/19620/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/28389/2026 WP(C)/19621/2026	SANTOSH CHEMI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
297	D-WP(C)/28415/2026 WP(C)/19622/2026	HIMANSHU KUMAR CHEMI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
298	D-WP(C)/28121/2026 WP(C)/19623/2026	JAGDISH BHAGAT VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
299	D-WP(C)/25424/2026 WP(C)/19624/2026	KUMUDA BANDHU BARIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
300	D-WP(C)/28119/2026 WP(C)/19625/2026	SATYANARAYAN BERIHA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
301	D-WP(C)/28200/2026 WP(C)/19626/2026	KRUSHNA CHANDRA PRADHAN VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
302	D-WP(C)/27747/2026 WP(C)/19627/2026	MNICO LABS PRIVATE LTD.,BHUBANESWAR VS ASSISTANT COMMISSIONER OF STATE TAX, BHUBANESWAR,	GAYNENDRA KUMAR PARIDA VS	// 0 //
303	D-WP(C)/27470/2026 WP(C)/19628/2026	RANJAN KUMAR PARHI @ PADHI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
304	D-WP(C)/28300/2026 WP(C)/19629/2026	SANDHYARANI DAS VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
305	D-WP(C)/28442/2026 WP(C)/19630/2026	KUMUDA BANDHU DAS VS STATE OF ODISHA	DURGA PRASAD JENA VS	// 0 //
306	D-WP(C)/28302/2026 WP(C)/19631/2026	SANTOSH KUMAR CHEMI VS	AMIT PRASAD BOSE VS	// 0

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307	D-WP(C)/28499/2026 WP(C)/19632/2026	STATE OF ODISHA TUSAR RANJAN MALLICK VS	AVIJIT MISHRA VS	// // ()
308	D-WP(C)/28319/2026 WP(C)/19633/2026	STATE OF ODISHA PRIYANATH PATI VS	ALOK KUMAR PANDA VS	// // ()
309	D-WP(C)/28096/2026 WP(C)/19634/2026	STATE OF ODISHA M/S. SADGURU MINERALS, BHUBANESWAR VS	DEBAKANT MOHANTY VS	// // ()
310	D-WP(C)/28336/2026 WP(C)/19635/2026	TAHASILDAR, BHUBANESWAR R M ORE AND METAL TRADING LLP, BHUBANESWAR VS	SAILAZA NANDAN DAS VS	// // ()
311	D-WP(C)/28010/2026 WP(C)/19636/2026	ORISSA MINING CORPORATION, BHUBANESWAR BALARAM SAHOO VS	KUNAL KUMAR SWAIN VS	// // ()
312	D-WP(C)/28324/2026 WP(C)/19637/2026	STATE OF ODISHA DAMBARU PANGI VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
313	D-WP(C)/28306/2026 WP(C)/19638/2026	STATE OF ODISHA SURENDRA CHEMI VS	AMIT PRASAD BOSE VS	// // ()
314	D-WP(C)/28429/2026 WP(C)/19639/2026	STATE OF ODISHA SUBRAT KUMAR BEHERA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
315	D-WP(C)/28012/2026 WP(C)/19640/2026	COLLECTOR AND DISTRICT MAGISTRATE, BALASORE PRAMOD KUMAR PARIDA VS	BIDYADHAR MANSING VS	// // ()
316	D-WP(C)/28309/2026 WP(C)/19641/2026	STATE OF ODISHA HIMANSHU KUMAR CHEMI VS	AMIT PRASAD BOSE VS	// // ()
317	D-WP(C)/28325/2026 WP(C)/19642/2026	STATE OF ODISHA AJAYA KUMAR RAYAGURU VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
		STATE OF ODISHA		//

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318	D-WP(C)/25792/2026 WP(C)/19643/2026	SMC OF NILAKANTHESWAR U.P.(M.E) SCHOOL, PURI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
319	D-WP(C)/25149/2026 WP(C)/19644/2026	SUDARSAN BISWAL VS THE COMMISSIONER OF COMMERCIAL TAXES AND G.S.T, CUTTACK	PRABODHA CHANDRA NAYAK VS	// 0 //
320	D-WP(C)/28344/2026 WP(C)/19645/2026	ANUPAMA DAS VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
321	D-WP(C)/28475/2026 WP(C)/19646/2026	PRAFULLA KUMAR ROUT VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	// 0 //
322	D-WP(C)/28239/2026 WP(C)/19647/2026	JAYASHREE DALAI VS THE AUTHORIZED OFFICER, ICICI BANK LTD., BHUBANESWAR	CHAKRADHAR SINGH VS	// 0 //
323	D-WP(C)/28313/2026 WP(C)/19648/2026	RANJAN KUMAR PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
324	D-WP(C)/28354/2026 WP(C)/19649/2026	MAHADEBA RATHA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
325	D-WP(C)/25783/2026 WP(C)/19650/2026	DR.PUSPANJALI PATTNAIK VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
326	D-WP(C)/28536/2026 WP(C)/19651/2026	SABITA SAMAL VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
327	D-WP(C)/28283/2026 WP(C)/19652/2026	NAVIN RAJ VS TPCODL, DHENKANAL	PRASANTA KUMAR SAHOO VS	// 0 //
328	D-WP(C)/28019/2026 WP(C)/19653/2026	MONGALA MUDULI @ MANGALA MUDULI VS THE CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE AND CUSTOMS, ODISHA, BHUBANESWAR	DIGANTA DAS VS	// 0 //
329	D-WP(C)/28440/2026	TRIBENI BAG	DURGESH NARAYAN RATH	//

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	WP(C)/19654/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/28500/2026 WP(C)/19655/2026	SUDHIR KUMAR SAHOO VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
331	D-WP(C)/28278/2026 WP(C)/19656/2026	JAYALAL BHOI VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
332	D-WP(C)/28448/2026 WP(C)/19657/2026	MONALISA SAHU VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
333	D-WP(C)/28289/2026 WP(C)/19658/2026	NIRANJAN MUDULI VS LIFE INSURANCE CORPORATION OF INDIA, MUMBAI	ASIT KUMAR DASH VS	// 0 //
334	D-WP(C)/28425/2026 WP(C)/19659/2026	NIHAR KANTA BISWAL VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //
335	D-WP(C)/28504/2026 WP(C)/19660/2026	PADMABATI SETHI VS MANAGING DIRECTOR CUM CHIEF EXECUTIVE OFFICER, CANARA BANK, BENGALURU	SASWATI MOHAPATRA VS	// 0 //
336	D-WP(C)/24500/2026 WP(C)/19661/2026	HEMANTA JENA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
337	D-WP(C)/27414/2026 WP(C)/19662/2026	PRAVATI MOHARANA VS STATE OF ODISHA	MANORANJAN MISHRA VS	// 0 //
338	D-WP(C)/28430/2026 WP(C)/19663/2026	PADMINI PANDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
339	D-WP(C)/27424/2026 WP(C)/19664/2026	PINKY BEHERA VS STATE OF ODISHA	MANORANJAN MISHRA VS	// 0 //
340	D-WP(C)/27990/2026 WP(C)/19665/2026	M/S EVOS BUILDCON PVT.LTD, BHUBANESWAR VS	SAIBRATA RATH VS	// 0

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341	D-WP(C)/28438/2026 WP(C)/19666/2026	STATE OF ODISHA RAJAT KUMAR MOHAPATRA VS	KUNAL KUMAR SWAIN VS	// // 0
342	D-WP(C)/27999/2026 WP(C)/19667/2026	STATE OF ODISHA M/S EVOS BUILDCON PVT.LTD, BHUBANESWAR VS	SAIBRATA RATH VS	// // 0
343	D-WP(C)/28530/2026 WP(C)/19668/2026	STATE OF ODISHA PRAFULLA KUMAR DASH VS	DILLIP KUMAR MOHAPATRA VS	// // 0
344	D-WP(C)/25785/2026 WP(C)/19669/2026	STATE OF ODISHA JAGAT JYOTI SAHOO VS	SAROJ RANJAN SUBUDHI VS	// // 0
345	D-WP(C)/27632/2026 WP(C)/19670/2026	STATE OF ODISHA DEEPAK KUMAR NAYAK VS	RABINDRA KUMAR PATNAIK VS	// // 0
346	D-WP(C)/27153/2026 WP(C)/19671/2026	STATE OF ODISHA SANTOSINI BISOI VS	SANTOSH SAHOO VS	// // 0
347	D-WP(C)/28194/2026 WP(C)/19672/2026	STATE OF ODISHA DUTIKA KUMBHAR VS	DHANANJAYA MUND VS	// // 0
348	D-WP(C)/28359/2026 WP(C)/19673/2026	STATE OF ODISHA DR.NARASINGHA SABAT VS	SANGRAM JENA VS	// // 0
349	D-WP(C)/27588/2026 WP(C)/19674/2026	STATE OF ODISHA ADARSHA INSTITUTE OF B.SC NURSING AND PHARMACEUTICAL SCIENCE, ANGULSUBHANKAR ROUT VS	VS VS	// // 0
350	D-WP(C)/28199/2026 WP(C)/19675/2026	STATE OF ODISHA DUSMANTA KUMAR LENKA VS	RANJAN KUMAR ROUT VS	// // 0
351	D-WP(C)/27435/2026 WP(C)/19676/2026	STATE OF ODISHA LAXMI BEHERA VS	MANORANJAN MISHRA VS	// // 0
		STATE OF ODISHA		//

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352	D-WP(C)/27388/2026 WP(C)/19677/2026	PANCHAMI BARIK VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
353	D-WP(C)/28145/2026 WP(C)/19678/2026	KUMAR BHATRA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
354	D-WP(C)/25242/2026 WP(C)/19679/2026	LAXMIDHAR SAHOO VS STATE OF ODISHA	KAMALA KANTA NAYAK VS	// 0 //
355	D-WP(C)/27438/2026 WP(C)/19680/2026	AKRURA NAIK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
356	D-WP(C)/27366/2026 WP(C)/19681/2026	PRATAP CHANDRA DASH VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	// 0 //
357	D-WP(C)/28083/2026 WP(C)/19682/2026	SANATANA MAJHI VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
358	D-WP(C)/28471/2026 WP(C)/19683/2026	RAJENDRA KUMAR JAGAT @ RAJENDRA KUMAR JAGAT VS STATE OF ODISHA	ARUN KUMAR DAS VS	// 0 //
359	D-WP(C)/26739/2026 WP(C)/19684/2026	MANAGING COMMITTEE OF SRI AUROBINDO CENTRE OF INTEGRAL EDUCATION, BARTSIKARPUR VS STATE OF ODISHA	VS VS	// 0 //
360	D-WP(C)/27707/2026 WP(C)/19685/2026	M/S. SAHARA INDIA, BHUBANESWAR VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
361	D-WP(C)/28630/2026 WP(C)/19686/2026	KRUPASINDHU PADHI VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //
362	D-WP(C)/25786/2026 WP(C)/19687/2026	ASHOK KUMAR SUBUDHI VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
363	D-WP(C)/27318/2026	MAKUNDA SAMAL	NIRANJAN SINGH (1)	//

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	WP(C)/19688/2026	VS STATE OF ODISHA	VS	() //
364	D-WP(C)/28609/2026 WP(C)/19689/2026	KRUPASINDHU PADHI VS STATE OF ODISHA	LALATENDU SAMAL VS	// () //
365	D-WP(C)/24868/2026 WP(C)/19690/2026	SHYAM GADABA VS STATE OF ODISHA	PRANAYA KUMAR MAHARAJ VS	// () //
366	D-WP(C)/27727/2026 WP(C)/19691/2026	ASHIM KUMAR GHOSH VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// () //
367	D-ABLAPL/17371/2026 ABLAPL/7357/2026	SURENDRA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /302 /2026 () //
368	D-ABLAPL/18395/2026 ABLAPL/7358/2026	SAHIL DALEI @ KALU VS STATE OF ODISHA	SABYASACHI MISHRA VS	SAHID NAGAR P.S. /295 /2026 () //
369	D-ABLAPL/15106/2026 ABLAPL/7359/2026	SAJIT NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ADVA /158 /2023 () //
370	D-ABLAPL/18396/2026 ABLAPL/7360/2026	BISWAJIT DASH VS STATE OF ODISHA	SABYASACHI MISHRA VS	SAHID NAGAR P.S. /295 /2026 () //
371	D-ABLAPL/15118/2026 ABLAPL/7361/2026	ABHAYA CHARAN MOHANTY VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /166 /2026 () //
372	D-ABLAPL/18398/2026 ABLAPL/7362/2026	BIJEY KUMAR NAYAK @ BIJAYA NAIK VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPURE TOWN /186 /2026 () //
373	D-ABLAPL/15217/2026 ABLAPL/7363/2026	TAPAS MAJHI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /253 /2026 () //
374	D-ABLAPL/15244/2026 ABLAPL/7364/2026	LIPAK KUMAR JENA VS	PRAVASH CHANDRA JENA VS	JALESWAR /253 /2026 ()

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375	D-ABLAPL/18400/2026 ABLAPL/7365/2026	STATE OF ODISHA PRADHANI HIAL VS STATE OF ODISHA	DIGAMBAR SETHI VS	// TIKIRI /211 /2025 () //
376	D-ABLAPL/18402/2026 ABLAPL/7366/2026	PRAMODA KUMAR SAHOO VS STATE OF ODISHA	ARIJEET MISHRA VS	FATEGARH /138 /2026 () //
377	D-ABLAPL/16580/2026 ABLAPL/7367/2026	PUJARANI LENKA VS STATE OF ODISHA	AMITAV TRIPATHY VS	DASPALLA /133 /2026 () //
378	D-ABLAPL/16960/2026 ABLAPL/7368/2026	SAHEBA MALICK @ GUNIA @ SAIBA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	MARINE CHUDAMANI /50 /2022 () //
379	D-ABLAPL/18404/2026 ABLAPL/7369/2026	TRINATH JANI @ DURLABH @ RUPU VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /344 /2025 () //
380	D-ABLAPL/18744/2026 ABLAPL/7370/2026	SIBASANKAR PANDA @ SIBUNA VS STATE OF ODISHA	SARAT KUMAR JENA VS	PARADEEP LOCK /208 /2026 () //
381	D-ABLAPL/17961/2026 ABLAPL/7371/2026	BIBHUTI JENA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	ASKA /286 /2026 () //
382	D-ABLAPL/18122/2026 ABLAPL/7372/2026	BIRA @ BIRANCHI BEHERA VS STATE OF ODISHA	BISWABHUSAN MISHRA VS	RANPUR /167 /2026 () //
383	D-ABLAPL/18407/2026 ABLAPL/7373/2026	BHALU @ MANI SHANKAR BEHERA VS STATE OF ODISHA	KULDEEP MOHANTY VS	CHANDIPUR /93 /2026 () //
384	D-ABLAPL/18167/2026 ABLAPL/7374/2026	BABULI BISWAL VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BAMBARI /161 /2025 () //
385	D-ABLAPL/18283/2026 ABLAPL/7375/2026	MANOJ MAHAKUD VS STATE OF ODISHA	SIDHARTHA DAS VS	BARBIL /173 /2026 () //

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386	D-ABLAPL/18394/2026 ABLAPL/7376/2026	MAGIRAM NAYAK VS STATE OF ODISHA	MANGU NANDY VS	//0 J.M.F.C.,DASAPALLA(Nayagarh) 2(B)CC/0000008/2025
387	D-ABLAPL/18454/2026 ABLAPL/7377/2026	TARANISEN DORA VS STATE OF ODISHA	SRINIBAS PARIJA VS	ADVA /47 /2026 () //
388	D-ABLAPL/16582/2026 ABLAPL/7378/2026	BIKASH NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /308 /2025 () //
389	D-ABLAPL/18456/2026 ABLAPL/7379/2026	SARASWATI SAHU VS STATE OF ODISHA	ASMIYA RANJAN MAJHI VS	KUAKHIA /479 /2024 () //
390	D-ABLAPL/16590/2026 ABLAPL/7380/2026	PADMANAV ROUT VS STATE OF ODISHA	DIPTIREKHA NANDA VS	DHENKANAL SADAR /446 /2026 () //
391	D-ABLAPL/18459/2026 ABLAPL/7381/2026	SARASWATI SAHU VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	KUAKHIA /470 /2025 () //
392	D-ABLAPL/16890/2026 ABLAPL/7382/2026	RAMESH BHOLA @ ADAM VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /170 /2026 () //
393	D-ABLAPL/18465/2026 ABLAPL/7383/2026	LUCKY DAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /188 /2026 () //
394	D-ABLAPL/17203/2026 ABLAPL/7384/2026	SUDHANSHU SHEKHAR ROUT VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	BHARATPUR PS /459 /2026 () //
395	D-ABLAPL/18473/2026 ABLAPL/7385/2026	RAJENDRA KUMAR SAHOO @ RAJA VS STATE OF ODISHA	NALINI KANTA DASH VS	KENDRAPARA SADAR /88 /2026 () //
396	D-ABLAPL/18495/2026 ABLAPL/7386/2026	CHANDAN KUMAR MALLIK VS STATE OF ODISHA	DHARMENDRA SETHY VS	OUPADA /119 /2026 () //
397	D-ABLAPL/17226/2026	SUDARSAN MUDULI	DEBASISH PATNAIK	DERABIS /90 /2026

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	ABLAPL/7387/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/18502/2026 ABLAPL/7388/2026	SAGAR SASMAL VS STATE OF ODISHA	LALITENDU MISHRA VS	MAHILA P.S. BUXIBAZAR /82 /2026 () //
399	D-ABLAPL/18507/2026 ABLAPL/7389/2026	PARIKHIT BEHERA VS STATE OF ODISHA	AJIT CHANDRA MOHAPATRA VS	BURLA /272 /2026 () //
400	D-ABLAPL/17442/2026 ABLAPL/7390/2026	PRAMILA MALIK VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	PATTAMUNDAI RURAL PS /129 /2023 () //
401	D-ABLAPL/17795/2026 ABLAPL/7391/2026	RAJENDRA DEY VS STATE OF ODISHA	RAMA CHANDRA JENA VS	SINGLA /143 /2026 () //
402	D-ABLAPL/18646/2026 ABLAPL/7392/2026	BASUDEV MANIA @ BASU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /84 /2023 () //
403	D-ABLAPL/18150/2026 ABLAPL/7393/2026	CHANDAN NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JASHIPUR /207 /2026 () //
404	D-ABLAPL/18514/2026 ABLAPL/7394/2026	SUKANTI MUDULI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA MODEL /267 /2026 () //
405	D-ABLAPL/18347/2026 ABLAPL/7395/2026	DIPU JENA @ DIPTI RANJAN JENA VS STATE OF ODISHA	ASIT KUMAR JENA VS	BALICHANDRAPUR /227 /2026 () //
406	D-ABLAPL/18520/2026 ABLAPL/7396/2026	SOUMYA RANJAN RAUTARAY VS STATE OF ODISHA	BAIDHAR SAHOO VS	JANKIA P.S. /397 /2026 () //
407	D-ABLAPL/18598/2026 ABLAPL/7397/2026	KISAN KUMAR SABAR VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SUNABEDA /26 /2026 () //
408	D-ABLAPL/18757/2026 ABLAPL/7398/2026	PARI @ PRAVATI SAMANTRAY VS STATE OF ORISSA	SURYA NARAYAN MISHRA VS	JODAPADAR /115 /2026 ()

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409	D-ABLAPL/18601/2026 ABLAPL/7399/2026	STATE OF ODISHA UDAYANATH SWAIN VS	PRAFULLA KUMAR KHATEI VS	// INDUSTRIAL ESTATE PS /162 /2026 ()
410	D-ABLAPL/18603/2026 ABLAPL/7400/2026	STATE OF ODISHA PRALAP MOHAPATRA VS	AMULYA RATNA PANDA VS	// JALESWAR /323 /2026 ()
411	D-ABLAPL/18522/2026 ABLAPL/7401/2026	STATE OF ODISHA BIJAYA KUMAR SAHOO @ DAS VS	NARENDRA KUMAR LENKA VS	// RENGALI DAM SITE /119 /2026 ()
412	D-ABLAPL/18390/2026 ABLAPL/7402/2026	STATE OF ODISHA GANESH MANDAL VS	RAMESH CHANDRA MAHARANA VS	// LAXMISAGAR P.S. /443 /2026 ()
413	D-ABLAPL/18523/2026 ABLAPL/7403/2026	STATE OF ODISHA SUDHAKAR RAUTARAY VS	BAIDHAR SAHOO VS	// JANKIA P.S. /397 /2026 ()
414	D-ABLAPL/18604/2026 ABLAPL/7404/2026	STATE OF ODISHA SURENDRA PRADHAN VS	ABHAYA KUMAR SHARMA VS	// MAHULPALI /87 /2026 ()
415	D-ABLAPL/18391/2026 ABLAPL/7405/2026	STATE OF ODISHA SHAKTIDHAR MADHI VS	MANGU NANDY VS	// MALKANGIRI /321 /2026 ()
416	D-ABLAPL/18401/2026 ABLAPL/7406/2026	STATE OF ODISHA TRINATH JANI @ DURLABH @ RUPU VS	ARIJEET MISHRA VS	// BOIPARIGUDA /101 /2026 ()
417	D-ABLAPL/18609/2026 ABLAPL/7407/2026	STATE OF ODISHA BHAGIRATHI RANA VS	PRADEEP KUMAR MOHANTY VS	// TANGI (KHURDA) /469 /2026 ()
418	D-ABLAPL/18706/2026 ABLAPL/7408/2026	STATE OF ODISHA JASOBANTA @ JYOSABANTA PRADHAN @ HODA VS	PRAKASH CHANDRA DASH VS	// PATTAMUNDAI RURAL PS /346 /2026 ()
419	D-ABLAPL/18618/2026 ABLAPL/7409/2026	STATE OF ODISHA MALATI MOHANTY VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// Bamapada (Industrial Area) /181 /2026 () //

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420	D-ABLAPL/18624/2026 ABLAPL/7410/2026	MANOJ KUMAR MOHANTY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	INFOCITY PS /511 /2026 () //
421	D-ABLAPL/18631/2026 ABLAPL/7411/2026	GANDHI PRADHAN @ GANDHA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /289 /2026 () //
422	D-ABLAPL/18531/2026 ABLAPL/7412/2026	PRAHALLAD SAMAL VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	PIPLI /215 /2026 () //
423	D-ABLAPL/18714/2026 ABLAPL/7413/2026	AUROBINDO NAYAK VS STATE OF ODISHA	KSHIROD KUMAR SWAIN VS	/ /0 () //
424	D-ABLAPL/18564/2026 ABLAPL/7414/2026	BRAJA KISHORE PRUSTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	NISCHINTAKOILI /133 /2026 () //
425	D-ABLAPL/18183/2026 ABLAPL/7415/2026	SHIBSANKAR DAS MOHAPATRA VS STATE OF ODISHA	PIYUSH KUMAR RAY VS	BADAGODA P.S. /333 /2026 () //
426	D-ABLAPL/18566/2026 ABLAPL/7416/2026	NAVEEN NAYAK @ NABIN NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PARLAKHEMUNDI /363 /2023 () //
427	D-ABLAPL/18732/2026 ABLAPL/7417/2026	SK. ISLAM VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /324 /2026 () //
428	D-ABLAPL/18188/2026 ABLAPL/7418/2026	ABHIJIT DAS MOHAPATRA VS STATE OF ODISHA	PIYUSH KUMAR RAY VS	BADAGODA P.S. /333 /2026 () //
429	D-ABLAPL/18734/2026 ABLAPL/7419/2026	KALIA @ KRUSHNA CHANDRA JALLI VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BALUGAON P.S. /12 /2021 () //
430	D-ABLAPL/17973/2026 ABLAPL/7420/2026	PRATAP KISHORE MOHAPATRA @ BAPI VS STATE OF ODISHA	GURU PRASAD BEHERA VS	BALIAPAL /280 /2026 () //
431	D-ABLAPL/18735/2026	SARASWATI SAHU	ASMIYA RANJAN MAJHI	KUAKHIA /458 /2020

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	ABLAPL/7421/2026	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/18703/2026 ABLAPL/7422/2026	SAHANA WAJ KHAN @ SAHANWAJ KHAN VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	PATKURA /81 /2026 () //
433	D-ABLAPL/18736/2026 ABLAPL/7423/2026	PRAVAKAR BEHERA VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	PURUSHOTTAMPUR /240 /2025 () //
434	D-ABLAPL/18738/2026 ABLAPL/7424/2026	CHANDAN KUMAR ROUT VS STATE OF ODISHA	BIBHUDUTTA BISWAL VS	BIDANASI /179 /2026 () //
435	D-ABLAPL/18437/2026 ABLAPL/7425/2026	SAROJ KUMAR NATH VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	TIRTOL /302 /2026 () //
436	D-ABLAPL/18739/2026 ABLAPL/7426/2026	MANOJ KUMAR MAHATO VS STATE OF ODISHA	SIDHARTHA MISHRA VS	BHATILI /119 /2026 () //
437	D-ABLAPL/18641/2026 ABLAPL/7427/2026	SK. SAJAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /324 /2026 () //
438	D-ABLAPL/18795/2026 ABLAPL/7428/2026	ANCHAL @ AMULYA BISHI VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	AINTHAPALI /150 /2026 () //
439	D-ABLAPL/17785/2026 ABLAPL/7429/2026	LOCHAN MARTHA VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	JODAPADAR /89 /2025 () //
440	D-ABLAPL/18717/2026 ABLAPL/7430/2026	GOPAL KRISHNA SWAIN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 () //
441	D-ABLAPL/18730/2026 ABLAPL/7431/2026	HARISCHANDRA GUDU @ ENDO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHANDIPUR /51 /2025 () //
442	D-ABLAPL/14945/2026 ABLAPL/7432/2026	NAMITA MANDAL VS	ASIT KUMAR CHAUDHURY VS	RAYAGADA TOWN /404 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
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STATE OF ODISHA

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